INTEGRATED TRIBAL DEVELOPMENT AGENCY

3579. SHRI SURESH PUJARI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of the guidelines for the inclusion of Community Development block of a State as an Integrated Tribal Development Agency (ITDA) block for the development of the socio-economic development of Tribal population;

(b) whether there has been any proposal from the Government of Odisha for the inclusion of some Blocks into the ambit of ITDA, particularly the Laikera Block, Kirmira Block of Jharsuguda, and Jujumura Block of Sambhal;

(c) the details of the reasons for those three Blocks have not yet been included as ITDA Block in spite of the fact that the population of those Blocks are more than 50% of the total population are underdeveloped Blocks of the State; and

(d) whether the Government will take up the matter with the State Government to declare those three Blocks as ITDA Blocks?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI BISHWESWAR TUDU)

(a) to (d): The Integrated Tribal Development Projects (ITDP) / Integrated Tribal Development Agency (ITDA) are generally contiguous areas of the size of a Tehsil or Block or more in which ST population is 50% or more of the total Population. Accordingly, an area is declared as an ITDP/ITDA in the respective States.

Proposals are received from the State Governments for delineation of areas as ITDP/ITDA and also for inclusion of areas in the existing ITDP/ITDA. The Government of Odisha has submitted a proposal for declaration of Laikera and Kirmira blocks of Jharsuguda district as TSP block and constitution of a new ITDA. Proposal has also been received from the State Government for inclusion of Jujumura block in the existing ITDA, Kuchinda under Sambalpur district.

Proposals received in the Ministry are examined in coordination and consultation with the State Government and decision to declare areas as ITDP/ITDA or include areas under existing ITDP/ITDA are taken as per the extant criteria.

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